

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Shri Nakul Bubha

V/s.
M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Mr. Farhan Dubash a/w Mr. Rohan Mohite i/b VBA legal	Advocate for Respondent No. 2 to 5	
3.	Ms. Amanda Rebelto a/w i/b. Bhaviche + Partners	Advocate for the Petitioner	

ORDER

T.C.P. No. 06/111-A/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. A Praecipe dated 19.06.2017 has been moved seeking alternation of the date already fixed for 03.07.2017 to 05.07.2017.
3. Both the sides are directed to seek adjournment on 03.07.2017 after having mutual consultation with each other.
4. No Order today on Praecipe. Matter is already adjourned to **03.07.2017**.

Dated: **12.06.2017**

sd/-
M.K. Shrawat
Member (Judicial)